

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 36 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016.

NAME OF THE COMPANY: M/s Bridge Solutions Group Inc.

Vs.

M/s Bridge Solutions Inc.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

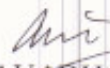
Sl. No.	Name	Designation	Representation	Signature
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| 1. | ADITYA SWAGH | Adv. | Petitioner |  |
| 2. | VATIKHARI DINGRA | Adv. | Respondent |  |
- Order dated 10.11.2016

CP No. 36(ND)/2015 M/s Bridge Solutions Group Inc. Vs.
M/s Bridge Solutions Inc.

At the request of Learned Counsel for respondents, the
matter is ordered to be listed on 12.12.2016. Both sides should
not expect any more adjournment.

List on 12.12.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.11.2016